Displaced persons in urban West Bengal

1311.SHRI MD. NADIMUL HAQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has scheme for displaced persons in urban colonies of West Bengal, if so, the details thereof;

(b) whether it is fact that there is non-allocation of funds under the said scheme since 2007-08, if so, the reasons therefor; and

(c) whether Government will continue this scheme in future and if so, details thereof for the future course of action?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO BARAL) : (a) There was a scheme for provision for "Infrastructure Facilities in the Displaced Persons' Colonies in West Bengal", up to the year 2003-04.

(b) No allocation of funds was made under this scheme since 2007-08 due to discontinuation of the scheme.

(c) No, Sir.

Dream houses for widows and eunuchs

1312.SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is proposed to construct dream houses for widows and eunuchs in the urban areas of the country, if so, the details thereof; and

(b) the existing status of provision of housing facilities for economically poor people in urban areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO BARAL) : (a) and (b) The Government provides housing facilities for economically poor people in urban areas including widows and eunuchs through its various schemes and programs like Jawaharlal Nehru Urban Renewal Mission (JNNURM), Rajiv AwasYojana (RAY), Affordable Housing in Partnership (AHP) etc. Under the proposed interest subsidy scheme, it is envisaged to provide subsidy on interest on home loans to vulnerable sections like widows, transgender (eunuchs) on priority.